

APPELLATE TRIBUNAL FOR ELECTRICITY,NEW DELHI

Cause List for Monday the 2nd September 2024

Electricity Bench

TIME :10.30 AM

COURT-II

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with).

(Updated List of Finals has been uploaded in the website under the "Notification tab").

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Microsoft Teams is)

(<https://msteams.link/0A56>)

(Due to some connectivity issue, there is some disruption in joining video conferencing/hybrid mode. The same is under examination)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(IT Assistant: Mr. Dhruv, M.No.+91 9717973312, Mr. Saurabh, M.No. +91 7838455111)

**CORAM: HON'BLE MR. SANDESH KUMAR SHARMA, Technical Member(Electricity)
HON'BLE MR. VIRENDER BHAT, Judicial Member**

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
FOR PRONOUNCEMENT OF JUDGMENT			
1.	APL-189/2017	Tamil Nadu Electricity Board Appellant(s) Versus PPN Power Generating Company Private Limited & Anr. - Respondent(s)	Anusha Nagarajan for App.1. <hr/> Sonakshi Malhan for Res.1,
2.	APL-208/2017	Virender Rawal & Ors. Appellant(s) Versus Haryana Electricity Regulatory Commission & Anr. - Respondent(s)	Neha Garg, Neha Garg for App.2. Neha Garg for App.3. Neha Garg for App.4. Neha Garg for App.5. Neha Garg for App.6. <hr/> Justine George for Res.1 Aditya Singh for Res.2,
3.	APL-422/2022	RattanIndia Power Limited Nashik Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Shri Venkatesh, Ashutosh Kumar Srivastava, Tushar Srivastava, Suhael Buttan, Siddharth Joshi, Anant Singh, Jatin Ghuliani, Rishub Kapur, Abhishek Nangia, Mehak Verma, Simran Saluja, Nihal Bhardwaj, Jayant Bajaj, Isnain Muzamil, Neha Das, Vineet Kumar for App.1. <hr/>

			Samir Malik for Res.2, Rahul Sinha for Res.2, Akshay Arora for Res.3, Praval Arora for Res.3, Chesta Mehta Arora for Res.3, Ripudaman Sharma for Res.3, Sanath Parashar for Res.3,
3.1	APL-169/2023 & IA-1920/2021 (For interim relief)	Maharashtra State Electricity Distribution Company Limited Appellant(s) Versus Rattan India Power Ltd. & Ors. Respondent(s)	Samir MalikRahul Sinha for App.1, Nikita Choukse for App.1, Shri Venkatesh for Res.1, Ashutosh Kumar Srivastava for Res.1, Tushar Srivastava for Res.1, V.M. Kannan for Res.1, Suhael Buttan for Res.1, Siddharth Joshi for Res.1, Jatin Ghuliani for Res.1, Rishub Kapur for Res.1, Abhishek Nangia for Res.1, Mehak Verma for Res.1, Simran Saluja for Res.1, Nihal Bhardwaj for Res.1, Jayant Bajaj for Res.1, Isnain Muzamil for Res.1, Vineet Kumar for Res.1, Rishabh Sehgal for Res.1, Akshay Arora for Res.3, Praval Arora for Res.3, Chesta Mehta Arora for Res.3, Ripudaman Sharma for Res.3, Sanath Parashar for Res.3,

FOR COMPLIANCE

4.	APL-207/2017 (Disposed of on 03.07.24)	Sri Murrali M. Baaladev Appellant(s) Versus Karnataka Renewable Electricity Energy Development Ltd. & Ors. - Respondent(s)	Ujjal Banerjee, for App.1 Prashant Kumar for Res.1, Ray Vikram Nath for Res.1, Sweta Ranjan for Res.1, Sumana Naganand for Res.2, Garima Jain for Res.2, Tushar Kanti Mohindroo for Res.2, Arnav Khanna for Res.2,
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FOR LEAVE TO FILE APPEAL/CONDONATION OF DELAY/WAIVER OF COURT FEE

5.	IA-632/2024 (For condonation of delay in filing the review petition) (47 days) In DFR-198/2024 (RP in A.No.133/2021) (Court notice returned for R-1 - No such person) (Affidavit of service filed)	Southern Power Distribution Company of Telangana Limited & Anr. - Applicant(s) Versus Kranthi Edifice Private Limited & Anr. - Respondent(s)	D. Abhinav Rao, D. Abhinav Rao for App.2. Somandri Goud Katam for Res.2,
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FOR FURTHER HEARING (APPEAL)

6.	APL-193/2015 (Service complete) (DoF - 27-07-2015)	M/s K.K.K. Hydro Power Ltd. Appellant(s) Versus Himachal Pradesh State Electricity Board Ltd. & Ors. - Respondent(s)	Raj Kumar Mehta, for App.1 <hr/> Anand K. Ganesan for Res.1 Swapna Seshadri for Res.1, Shikha Ohri for Res.4, Matrugupta Mishra for Res.4, Hemant Singh for Res.4, Tushar Nagar for Res.4, Tabrez Malawat for Res.4,
7.	APL-268/2016 (Service complete) (DoF - 26-09-2016)	Damoder Valley Corporation Appellant(s) Versus West Bengal State Electricity Distribution Company Limited & Ors. - Respondent(s)	Shri Venkatesh, Shryeshth Ramesh Sharma, Ashutosh Kumar Srivastava, Bharath Gangadharan, Abhishek Nangia, Siddharth Nigotia, Nihal Bhardwaj, Shivam Kumar, Kartikay Trivedi, Mohit Gupta, Manu Tiwari, Aashwyn Singh, Punyam Bhutani, Harsh Vardhan, Suhael Buttan, Himangi Kapoor, Priya Dhankar, Anant Singh, Kunal Veer Chopra, Vineet Kumar, Aditya Tiwari, Nehal Jain, Nikunj Bhatnagar, Vedant Choudhary for App.1. <hr/> Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,
7.1	APL-269/2016 (Service complete)	Damodar Valley Corporation Appellant(s) Versus West Bengal State Electricity Distribution Company Ltd, & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1. <hr/> Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,
7.2	APL-270/2016 (Service complete)	Damoder Valley Corporation Appellant(s) Versus West Bengal State Electricity Distribution Company Limited & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1,

			<p>Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,</p>
7.3	<p>APL-271/2016</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>West Bengal State Electricity Distribution Company Ltd & Ors. Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,</p>
7.4	<p>APL-272/2016</p> <p>(Service Complete)</p>	<p>Damoder Valley Corporation Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>West Bengal State Electricity Distribution Company Limited & Ors. Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1,</p>

			<p>Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,</p>
7.5	<p>APL-273/2016</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>West Bengal State Electricity Distribution Company Ltd. & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,</p>
7.6	<p>APL-274/2016</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>West Bengal State Electricity Distribution Company Ltd, & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Sethu Ramalingam for Res.3,</p>

			Rajiv Yadav for Res.4,
7.7	APL-275/2016 (Service complete)	Damoder Valley Corporation Appelant(s) Versus West Bengal State Electricity Distribution Company Limited & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1, Ashutosh Kumar Srivastava for App.1, <hr/> Aabhas Parimal for Res.2, Himanshu Shekhar for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,
7.8	APL-298/2016 (Service complete)	Damodar Valley Corporation Appelant(s) Versus Delhi Transco Ltd & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1, <hr/> Sangeeta Bharti R1 Sushil Kumar Singh for Res.1, Ashish Kumar for Res.1, krishanu Adhikary for Res.1, Rameezuddin Raja for Res.1, Rajiv Yadav for Res.4,
7.9	APL-299/2016 (Service	Damodar Valley Corporation Appelant(s) Versus	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1,

	complete)	West Bengal State Electricity Distribution Company Limited & Ors. Respondent(s)	Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1, <hr/> Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,
7.10	APL-312/2016 (Service complete)	Damodar Valley Corporation Appelant(s) Versus Delhi Transco Ltd & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1, <hr/> Sangeeta Bharti for Res.1, krishanu Adhikary for Res.1, Rameezuddin Raja for Res.1, Rajiv Yadav for Res.4, Sethu Ramalingam for Res.6,
7.11	APL-326/2016 (Service complete)	Damodar Valley Corporation Appelant(s) Versus West Bengal State Electricity Distribution Company Ltd. & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1,

			<p>Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Rajiv Yadav for Res.4,</p>
7.12	<p>APL-4/2017</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>Delhi Transco Ltd. & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Sangeeta Bharti for Res.1, krishanu Adhikary for Res.1, Rameezuddin Raja for Res.1, Ashish Kumar for Res.1, Sushil Kumar Singh for Res.1, Sethu Ramalingam for Res.13,</p>
7.13	<p>APL-7/2017</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>West Bengal State Electricity Distribution Company Limited & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1,</p>

			Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,
7.14	APL-8/2017 (Service complete)	Damodar Valley Corporation Appelant(s) Versus West Bengal State Electricity Distribution Com. Ltd. & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1, <hr/> Aabhas Parimal for Res.2, Himanshu Shekhar for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,
7.15	APL-10/2017 (Service complete)	Damodar Valley Corporation Appelant(s) Versus West Bengal State Electricity Distribution Company Limited & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1, <hr/> Aabhas Parimal for Res.2, Himanshu Shekhar for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,
7.16	APL-11/2017 (Service	Damodar Valley Corporation Appelant(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1,

	complete)	<p style="text-align: center;">Versus</p> <p>West Bengal State Electricity Distribution Co. Ltd. & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2, Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4,</p>
7.17	<p>APL-35/2017</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>West Bengal State Electricity Distribution Company Limited & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Sethu Ramalingam for Res.3, Rajiv Yadav for Res.4, Himanshu Shekhar for Res.2, Aabhas Parimal for Res.2,</p>
7.18	<p>APL-133/2017</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>West Bengal State Electricity Distribution Company Limited & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1,</p>

			<p>Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Ravin Dubey for Res.3,</p>
7.19	<p>APL-134/2017</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>Delhi Transco Limited & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Sangeeta Bharti for Res.1, krishanu Adhikary for Res.1, Rameezuddin Raja for Res.1, Raj Bahadur Sharma for Res.2, Res.3, Mohit Mudgal for Res.2, Res.3, Ravin Dubey for Res.5,</p>
7.20	<p>APL-135/2017</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>Delhi Transco Limited & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Siddharth Nigotia for App.1, Nihal Bhardwaj for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Himangi Kapoor for App.1, Priya Dhankar for App.1, Anant Singh for App.1, Kunal Veer Chopra for App.1, Vineet Kumar for App.1, Aditya Tiwari for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1,</p>

			<p>Vedant Choudhary for App.1,</p> <hr/> <p>Sangeeta Bharti for Res.1, krishanu Adhikary for Res.1, Rameezuddin Raja for Res.1, Ravin Dubey for Res.6,</p>
7.21	<p>APL-136/2017</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>Delhi Transco Limited & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Sangeeta Bharti for Res.1, krishanu Adhikary for Res.1, Rameezuddin Raja for Res.1, Raj Bahadur Sharma for Res.2, Res.3, Mohit Mudgal for Res.2, Res.3, Ravin Dubey for Res.5,</p>
7.22	<p>APL-145/2017</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>Delhi Transco Limited & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Sangeeta Bharti for Res.1, krishanu Adhikary for Res.1, Rameezuddin Raja for Res.1,</p>

7.23	APL-181/2017 (Service complete)	Damodar Valley Corporation Appelant(s) Versus BSES-Rajdhani Power Ltd & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1, <hr/> Raj Bahadur Sharma R1 Mohit Mudgal for Res.1, Res.2, Raj Bahadur Sharma for Res.2, Ravin Dubey for Res.6, Rajiv Yadav for Res.7,
7.24	APL-183/2017 (Service complete)	Damodar Valley Corporation Appelant(s) Versus BSES Rajdhani Power Ltd. & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1, <hr/> Hasan Murtaza R1 Hasan Murtaza for Res.2, Aashish Anand Bernard for Res.5,
7.25	APL-324/2017 (Service complete)	Damodar Valley Corporation Appelant(s) Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. Respondent(s)	Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1,

			<p>Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Rajiv Yadav for Res.3,</p>
7.26	<p>APL-7/2018</p> <p>(Service complete)</p>	<p>Damodar Valley Corporation</p> <p style="text-align: right;">Appellant(s)</p> <p style="text-align: center;">Versus</p> <p>Haryana Power Purchase Centre (Erstwhile Haryana Power Generation Corporation Ltd.) & Ors.</p> <p style="text-align: right;">Respondent(s)</p>	<p>Shri Venkatesh Shryeshth Ramesh Sharma for App.1, Ashutosh Kumar Srivastava for App.1, Bharath Gangadharan for App.1, Abhishek Nangia for App.1, Nihal Bhardwaj for App.1, Siddharth Nigotia for App.1, Shivam Kumar for App.1, Kartikay Trivedi for App.1, Mohit Gupta for App.1, Manu Tiwari for App.1, Aashwyn Singh for App.1, Punyam Bhutani for App.1, Harsh Vardhan for App.1, Suhael Buttan for App.1, Priya Dhankar for App.1, Himangi Kapoor for App.1, Anant Singh for App.1, Vineet Kumar for App.1, Nehal Jain for App.1, Nikunj Bhatnagar for App.1, Kunal Veer Chopra for App.1, Vedant Choudhary for App.1,</p> <hr/> <p>Suparna Srivastava for Res.2, Tushar Mathur for Res.2, Gaurav Dhama for Res.2, Malvika Raghavan for Res.2, Sumit Kumar Gaur for Res.2, Subhash Chandran K.R for Res.3, Krishna L.R for Res.3, Sethu Ramalingam for Res.4,</p>
8.	<p>APL-123/2017</p> <p>(Service complete)</p> <p>(DoF-01-02-2017)</p>	<p>Damodar Valley Power Consumers Association</p> <p style="text-align: right;">Appellant(s)</p> <p style="text-align: center;">Versus</p> <p>Central Electricity Regulatory Commission & Ors. - Respondent(s)</p>	<p>Rajiv Yadav, for App.1</p> <hr/> <p>Sethu Ramalingam for Res.1 Shri Venkatesh for Res.2, Shryeshth Ramesh Sharma for Res.2, Ashutosh Kumar Srivastava for Res.2, Bharath Gangadharan for Res.2, Akash Lamba for Res.2, Nihal Bhardwaj for Res.2, Siddharth Nigotia for Res.2, Shivam Kumar for Res.2, Kartikay Trivedi for Res.2, Mohit Gupta for Res.2, Manu Tiwari for Res.2, Aashwyn Singh for Res.2, Harsh Vardhan for Res.2, Suhael Buttan for Res.2, Anant Singh for Res.2, Priya Dhankar for Res.2, Vineet Kumar for Res.2, Nehal Jain for Res.2, Nikunj Bhatnagar for Res.2,</p>

			Kunal Veer Chopra for Res.2, Vedant Choudhary for Res.2, Himanshu Shekhar for Res.4, Aabhas Parimal for Res.4,
8.1	APL-256/2017 (Service complete)	Damodar Valley Power Consumers Association Appelant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	Rajiv Yadav <hr/> Shri Venkatesh for Res.2, Shryeshth Ramesh Sharma for Res.2, Ashutosh Kumar Srivastava for Res.2, Bharath Gangadharan for Res.2, Akash Lamba for Res.2, Nihal Bhardwaj for Res.2, Siddharth Nigotia for Res.2, Shivam Kumar for Res.2, Kartikay Trivedi for Res.2, Mohit Gupta for Res.2, Manu Tiwari for Res.2, Aashwyn Singh for Res.2, Harsh Vardhan for Res.2, Suhael Buttan for Res.2, Anant Singh for Res.2, Priya Dhankar for Res.2, Vineet Kumar for Res.2, Nehal Jain for Res.2, Nikunj Bhatnagar for Res.2, Kunal Veer Chopra for Res.2, Vedant Choudhary for Res.2, Aabhas Parimal for Res.4, Himanshu Shekhar for Res.4,
8.2	APL-143/2018 (Service complete at DFR stage)	Damodar Valley Power Consumers Association Appelant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	Rajiv Yadav <hr/> Shri Venkatesh for Res.2, Shryeshth Ramesh Sharma for Res.2, Ashutosh Kumar Srivastava for Res.2, Bharath Gangadharan for Res.2, Akash Lamba for Res.2, Nihal Bhardwaj for Res.2, Siddharth Nigotia for Res.2, Shivam Kumar for Res.2, Kartikay Trivedi for Res.2, Mohit Gupta for Res.2, Manu Tiwari for Res.2, Aashwyn Singh for Res.2, Harsh Vardhan for Res.2, Suhael Buttan for Res.2, Anant Singh for Res.2, Priya Dhankar for Res.2, Vineet Kumar for Res.2, Nehal Jain for Res.2, Nikunj Bhatnagar for Res.2, Kunal Veer Chopra for Res.2, Vedant Choudhary for Res.2, Ravi Sharma for Res.7,
9.	APL-255/2017 & IA-1460/2024 (For Transfer from Court-II to Court-I) (R-2) (Service complete) (Transfer application is pending before)	Damodar Valley Power Consumers Association Appellant(s) Versus West Bengal Electricity Regulatory Commission & Anr. - Respondent(s)	Rajiv Yadav, for App.1 <hr/> C.K. Rai for Res.1 Shri Venkatesh for Res.2, Shryeshth Ramesh Sharma for Res.2, Bharath Gangadharan for Res.2, Ashutosh Kumar Srivastava for Res.2, Nihal Bhardwaj for Res.2, Siddharth Nigotia for Res.2, Shivam Kumar for Res.2, Kartikay Trivedi for Res.2, Aashwyn Singh for Res.2, Punyam Bhutani for Res.2, Suhael Buttan for Res.2, Manu Tiwari for Res.2,

	<p>Honourable Chairperson)</p> <p>(DoF - 12-05-2017)</p>		<p>Himangi Kapoor for Res.2, Vineet Kumar for Res.2, Nikunj Bhatnagar for Res.2, Aditya Tiwari for Res.2, Priya Dhankar for Res.2, Harsh Vardhan for Res.2, Anant Singh for Res.2, Abhishek Nangia for Res.2, Kunal Veer Chopra for Res.2, Nehal Jain for Res.2, Vedant Choudhary for Res.2, Mohit Gupta for Res.2,</p>
10.	<p>APL-163/2017 & IA-399/2017 (For interim relief)</p> <p>(Service complete)</p> <p>(DoF - 17-05-2017)</p>	<p>Damodar Valley Corporation Appellant(s)</p> <p style="text-align: center;">Versus</p> <p>Jharkhand Electricity Regulatory Commission & Ors. - Respondent(s)</p>	<p>Shri Venkatesh, Shryeshth Ramesh Sharma, Ashutosh Kumar Srivastava, Bharath Gangadharan, Abhishek Nangia, Nihal Bhardwaj, Siddharth Nigotia, Shivam Kumar, Kartikay Trivedi, Mohit Gupta, Manu Tiwari, Aashwyn Singh, Punyam Bhutani, Harsh Vardhan, Suhael Buttan, Priya Dhankar, Himangi Kapoor, Anant Singh, Vineet Kumar, Aditya Tiwari, Nehal Jain, Nikunj Bhatnagar, Kunal Veer Chopra, Vedant Choudhary for App.1.</p> <hr/> <p>Farrukh Rasheed for Res.1 Rajiv Yadav for Res.2, Gaurav Dudeja for Res.2, Jamnesh Kumar for Res.2, Himanshu Shekhar for Res.2, Rupesh Kumar for Res.3, Pankhuri Shrivastava for Res.3, Ananya Mohan for Res.3, Pravesh Bahuguna for Res.3,</p>
10.1	<p>APL-198/2017 & IA-971/2017 (For directions)</p> <p>IA-1458/2024 (For Transfer from Court-II to Court-I) (R-2)</p> <p>(Service complete)</p> <p>(Transfer application is pending before Honourable Chairperson)</p>	<p>Association of DVC HT Consumers of Jharkhand Appelant(s)</p> <p style="text-align: center;">Versus</p> <p>Jharkhand State Electricity Regulatory Commission & Anr. Respondent(s)</p>	<p>Gaurav Dudeja</p> <hr/> <p>Farrukh Rasheed R1 Shri Venkatesh for Res.2, Shryeshth Ramesh Sharma for Res.2, Bharath Gangadharan for Res.2, Ashutosh Kumar Srivastava for Res.2, Nihal Bhardwaj for Res.2, Siddharth Nigotia for Res.2, Shivam Kumar for Res.2, Kartikay Trivedi for Res.2, Aashwyn Singh for Res.2, Punyam Bhutani for Res.2, Suhael Buttan for Res.2, Manu Tiwari for Res.2, Himangi Kapoor for Res.2, Vineet Kumar for Res.2, Nikunj Bhatnagar for Res.2, Aditya Tiwari for Res.2, Priya Dhankar for Res.2, Harsh Vardhan for Res.2, Anant Singh for Res.2, Abhishek Nangia for Res.2, Kunal Veer Chopra for Res.2, Nehal Jain for Res.2, Vedant Choudhary for Res.2, Mohit Gupta for Res.2,</p>
FOR HEARING (SHORT MATTERS)			
11.	<p>APL-198/2016</p> <p>(Service complete)</p> <p>(DoF - 18-05-2016)</p>	<p>Sihor Steel Rerolling Mills Association Appellant(s)</p> <p style="text-align: center;">Versus</p> <p>Gujarat Electricity Regulatory Commission & Ors. - Respondent(s)</p>	<p>Sakie Jakharia, for App.1</p> <hr/> <p>Suparna Srivastava for Res.1 Ranjitha Ramachandran for Res.2, Res.3, Anand K. Ganesan for Res.2, Res.3, Swapna Seshadri for Res.2, Res.3,</p>

			Ashwin Ramanathan for Res.2, Harsha Manav for Res.2, Srishti Khindaria for Res.2, Anushree Bardhan for Res.3, Poorva Saigal for Res.3, Shubham Arya for Res.3,
12.	APL-331/2016 (Service complete) (DoF - 21-10-2016)	Talwandi Sabo Power Ltd. Appellant(s) Versus Punjab State Electricity Regulatory Commission & Anr. - Respondent(s)	Amit Kapur, Akshat Jain, Pratyush Singh, Raghav Malhotra for App.1. Sakesh Kumar for Res.1 Ranjitha Ramachandran for Res.2, Poorva Saigal for Res.2, Anushree Bardhan for Res.2, Shubham Arya for Res.2,
FOR HEARING (APPEAL)			
13.	APL-267/2016 (Service complete) (DoF-02-09-2016)	GRIDCO Limited Appellant(s) Versus M/s. Bhushan Power and Steel Limited & Ors. - Respondent(s)	Raj Kumar Mehta, for App.1 Rajiv Yadav for Res.1 Raj Bahadur Sharma for Res.2, Res.4,
13.1	APL-190/2017 (Service complete)	M/s Bhushan Power and Steel Limited Appellant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	Rajiv Yadav Raj Kumar Mehta for Res.2, Raj Bahadur Sharma for Res.3, Res.4,
14.	APL-288/2017 (Service complete) (DoF - 06-12-2016)	Biological E. Ltd. Appellant(s) Versus Himachal Pradesh Electricity Regulatory Commission, & Anr. - Respondent(s)	Ajay Vaidya, for App.1 Pradeep Misra for Res.1 Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Parichita Chowdhury for Res.2,
15.	APL-396/2017 (Service complete) (DoF - 15-12-2016)	M/s S.P.S. Steel Rolling Mills Ltd. & Ors. Appellant(s) Versus Himachal Pradesh Electricity Regulatory Commission & Anr. - Respondent(s)	Ajay Vaidya, Ajay Vaidya for App.2. Ajay Vaidya for App.3. Ajay Vaidya for App.4. Pradeep Misra for Res.1 Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Parichita Chowdhury for Res.2,
15.1	APL-397/2017 (Service complete)	M/s Asian Concretes and Cement (P) Ltd. & Ors. Appellant(s) Versus Himachal Pradesh Electricity Regulatory Commission & Anr. Respondent(s)	Manik Sethi for App.1, Sarthak Gaur for App.1, Anwasha Padhi for App.1, Nehul Sharma for App.1, Ajay Vaidya for App.1, App.2, App.3, Sanya Dua for App.1, Pradeep Misra R1 Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Parichita Chowdhury for Res.2,
16.	APL-287/2017 (Service complete) (DoF-06-03-2017)	Ambuja Cement Limited Appellant(s) Versus Himachal Pradesh Electricity Regulatory Commission, & Anr. - Respondent(s)	S. S. Ahluwalia, Mohit Bangwal for App.1. Pradeep Misra for Res.1 Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Parichita Chowdhury for Res.2,
17.	APL-334/2017 (Service complete)	Assam Power Distribution Company Ltd. Appellant(s) Versus	Avijit Roy, for App.1

	(DoF - 16-06-2017)	ONGC Tripura Power Company Ltd. & Ors. - Respondent(s)	Parinay Deep Shah for Res.1 Shikha Ohri for Res.1, Kartik Sharma for Res.1, Ritika Singh for Res.1,
18.	APL-45/2018 (Service complete) (DoF - 25-09-2017)	Tata Power Trading Company Limited Appellant(s) Versus Karnataka Electricity Regulatory Commission & Ors. - Respondent(s)	Sakya Singha Chaudhuri, Avijeet Lala, Anand Kumar Shrivastava, Shreya Mukerjee, Shikha Pandey, Shivam Sinha, Tushar Srivastava, Molshree Bhatnagar, Soumya Prakash for App.1. <hr/> Sumana Naganand for Res.2, Res.7, Garima Jain for Res.2, Res.7, Nidhi Gupta for Res.2, Res.7, Tushar Kanti Mohindroo for Res.2, Res.7, Balaji Srinivasan for Res.4, Pratiksha Mishra for Res.4,
19.	APL-105/2018 & IA-32/2018 (For interim relief) (Service complete) (DoF- 30.11.2017)	Smt. L. Nagarathna Appellant(s) Versus Karnataka Electricity Regulatory Commission & Ors. - Respondent(s)	Rajesh Chhetri, for App.1 <hr/> Sumana Naganand for Res.4, Res.5, Res.6, Res.7, Garima Jain for Res.4, Res.5, Res.6, Res.7, Nidhi Gupta for Res.4, Res.5, Res.6, Res.7, Vismaya Simha for Res.4, Res.5, Res.6, Res.7, Tushar Kanti Mohindroo for Res.4, Res.5, Res.6, Res.7, Arnav Khanna for Res.4, Res.5, Res.6, Res.7,
20.	APL-80/2018 (Service complete) (DoF - 20-02-2018)	Rajasthan Rajya Vidyut Utpadan Nigam Ltd. Appellant(s) Versus Jaipur Vidyut Vitran Nigam Limited & Ors. - Respondent(s)	Ranjitha Ramachandran, Pulkit Agarwal, Poorva Saigal, Anushree Bardhan, Shubham Arya, Arvind Kumar Dubey for App.1. <hr/> Anand K. Ganesan for Res.1 Swapna Seshadri for Res.1, Res.2, Res.3, Ashwin Ramanathan for Res.1, Res.2, Res.3, Anand K. Ganesan for Res.2, Res.3, Zoheb Hossain for Res.4,
21.	APL-349/2018 (Service complete) (DoF- 16.08.2018)	Organisation of Indian Engineering Industries Appellant(s) Versus West Bengal Electricity Regulatory Commission & Anr. - Respondent(s)	Mandakini Ghosh, Parinay Deep Shah, Ritika Singhal, Aradhna Tandon for App.1. <hr/> C.K. Rai for Res.1 Vishrov Mukerjee for Res.2, Amit Kapur for Res.2, Catherine Ranji Ayallore for Res.2, Yashaswi Kant for Res.2, Ameya Vikram Mishra for Res.2, Raveena Dhamija for Res.2,
22.	APL-99/2019 (Service complete) (DoF - 12-09-2018)	Vijyalakshmi Hydro Power Pvt. Ltd. Appellant(s) Versus Karnataka Power Transmission Corporation Ltd. & Ors. - Respondent(s)	Arnav Kumar, for App.1 <hr/> Sumana Naganand for Res.1, Res.2, Garima Jain for Res.1, Res.2, Nidhi Gupta for Res.1, Res.2, Tushar Kanti Mohindroo for Res.1, Res.2, Arnav Khanna for Res.1, Res.2,
23.	APL-2/2019 (Service complete) (DoF- 26.11.2018)	DCM Shriram Ltd. Appellant(s) Versus Jaipur Vidyut Vitran Nigam Limited & Ors. - Respondent(s)	Anand K. Ganesan, Ashwin Ramanathan for App.1. <hr/> Sandeep Pathak for Res.1 Sandeep Pathak for Res.2, Res.3, Res.4,

			Archana Pathak Dave for Res.2, Res.3, Res.4,
23.1	APL-55/2019 (Service complete)	Shree Cement Ltd. Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)	Kumar Mihir <hr/> Sandeep Pathak for Res.2, Res.3, Archana Pathak Dave for Res.3,
23.2	APL-5/2020 (Service complete)	RSWM Ltd. Appellant(s) Versus Ajmer Vidyut Vitran Nigam Limited & Ors. Respondent(s)	P.N. Bhandari <hr/> Abhay Jain R1 Abhay Jain for Res.2, Res.3, Parinitoo Jain for Res.2, Res.3,
23.3	APL-7/2020 (Service complete)	Sangam (India) Ltd. Appellant(s) Versus Ajmer Vidyut Vitran Nigam Limited & Ors. Respondent(s)	P.N. Bhandari <hr/> Abhay Jain R1 Mayank Jain for Res.1, Res.2, Res.3, Parinitoo Jain for Res.2, Res.3, Abhay Jain for Res.2, Res.3,
24.	APL-214/2020 (Service complete) (DoF- 28.11.2018)	Punjab Energy Development Agency Appellant(s) Versus Punjab State Electricity Regulatory Commission & Ors. - Respondent(s)	Aadil Singh Boparai, for App.1 <hr/> Gargi Kumar for Res.1, Amit Kapur for Res.2, Akshat Jain for Res.2, Raghav Malhotra for Res.2,
25.	APL-66/2019 (Service complete) (DoF- 06.12.2018)	Pudumjee Paper Products Ltd. Appellant(s) Versus Maharashtra State Electricity Distribution Co. Ltd. & Anr. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Neha Garg for App.1. <hr/> Samir Malik for Res.1, Rahul Sinha for Res.1, Nikita Choukse for Res.1,
26.	APL-47/2019 (Service complete at DFR stage) (DoF- 10.12.2018)	TANGEDCO Appellant(s) Versus Tamil Nadu Electricity Regulatory Commission & Anr. - Respondent(s)	Anusha Nagarajan, for App.1 <hr/> Sakya Singha Chaudhuri for Res.2, Avijeet Lala for Res.2, Anand Kumar Shrivastava for Res.2, Shreya Mukerjee for Res.2, Shikha Pandey for Res.2, Astha Sharma for Res.2, Shivam Sinha for Res.2, Gayatri Aryan for Res.2, Meha Chandra for Res.2, Nishant Talwar for Res.2, Anandini Sood for Res.2, Arnav Vidyarthi for Res.2, Nameeta Singh for Res.2, Narayani Anand for Res.2, Nithya Balaji for Res.2,
27.	APL-82/2020 (Service complete) (As per Order dt. 30.11.21, certified copy of impugned order and typed copies of documents/ annexures not	Kanan Devan Hills Plantation Company Private Limited Appellant(s) Versus Kerala State Electricity Regulatory Commission & Anr. - Respondent(s)	M. P. Vinod, Atul Shankar, Abraham Joseph Markos for App.1. <hr/> M. T. George for Res.1, Subhash Chandran K.R for Res.2, Krishna L.R for Res.2,

	<p>filed)</p> <p>(DoF- 13.12.2018)</p>		
28.	<p>APL-13/2021 &</p> <p>IA-520/2019 (For interim relief)</p> <p>(Service complete)</p> <p>(DoF- 24.12.2018)</p>	<p>ArcelorMittal Nippon Steel India Ltd. (Formerly Known as Essar Steel India Ltd.</p> <p style="text-align: right;">Appellant(s)</p> <p style="text-align: center;">Versus</p> <p>Dakshin Gujarat Vij Company Ltd. & Ors. - Respondent(s)</p>	<p>Ruby Singh Ahuja, Vishal Gehrana, Anupam Prakash, Utkarsh maria for App.1.</p> <hr/> <p>Ranjitha Ramachandran for Res.1, Anand K. Ganesan for Res.1, Swapna Seshadri for Res.1, Ashwin Ramanathan for Res.1, Harsha Manav for Res.1, Srishti Khindaria for Res.1, Suparna Srivastava for Res.3,</p>

Sd/
Registrar
APTEL